

formed to look into the needs of those displaced persons who are receiving training in various trades and crafts;

(b) whether production centres have been opened for the gainful occupation of those already trained;

(c) if so, the number meant for displaced persons from Eastern Pakistan; and

(d) the number of displaced women from Eastern Pakistan who had been previously considered as permanent liability and have now been employed at production centres after receiving training at different Women's Homes?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) to (d). The information is being collected and will be laid on the Table of the House in due course.

**Shri S. C. Samanta:** May I know, Sir, whether the Employment Boards in the States are established in consultation with the Central Rehabilitation Ministry or not?

**Shri J. K. Bhonsle:** I have no information at the moment on the subject.

**Shrimati Renu Chakravartty:** In reply to most of the questions the hon. Ministers have said that the answers will be found out and laid on the Table of the House. At least five or six questions have been answered in that manner. Is it not possible to give all the information here?

**Mr. Deputy-Speaker:** The details have to be asked for and naturally it takes time. If any particular question is pointed out to me where these details need not be gathered then I can understand the objection of the hon. Member.

**Shrimati Renu Chakravartty:** Employment Boards are not fluctuating in number. It is not difficult to give an answer today.

**Mr. Deputy-Speaker:** Normally ten days' period is prescribed for the gathering of information. Notice given to the Government is five days.

Hon. Members are anxious to have all these details. Is it not possible to speed up? Hon. Ministers will kindly gather the information as early as possible. I can say it only in general terms.

**The Minister of Information and Broadcasting (Dr. Keskar):** There are questions where the details asked for have to be gathered from various agencies of the Government and all the corners of the country. I am not saying for this particular question.

**Shrimati Renu Chakravartty:** The question No. 1359, for instance, relates to the Central Ministry of Rehabilitation. Five or six questions have been answered by the Minister in the same way.

**Shri S. C. Samanta:** Is it a fact that the Rehabilitation Minister of West Bengal supplied some information about these things in a Press Conference on 26th August? May I know if the Central Government keeps those records with them or not?

**Shri J. K. Bhonsle:** The reports to which the hon. Member refers—I have seen them before.

**Lala Achint Ram:** May I know the percentage of the production in these centres purchased by the Government?

**Shri J. K. Bhonsle:** I have said I have no information.

#### HANDLOOM CLOTH

\*1360. **Shri S. C. Samanta:** (a) Will the Minister of Commerce and Industry be pleased to state how the export of hand-loom cloth fared in the first half of 1953?

(b) Are any of the consuming countries restricting imports from India?

(c) How much money has already been spent on the Export Marketing Organisation?

(d) How many emporia have up till now been opened and in which countries?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) 24.23 million yards of handloom cotton piecegoods were exported during the period January to May, 1953.

(b) Yes.

(c) and (d). The total expenditure on Export Marketing Organisation will be Rs. 3,50,000 per annum. The Madras Provincial Handloom Weavers' Co-operative Society who are acting as Government agents in this respect have already opened an emporia at Colombo; six more centres will be opened in due course.

**Shri S. C. Samanta:** May I know, Sir, how many handloom marketing officers have been stationed in other countries and in which places?

**Shri T. T. Krishnamachari:** The whole scheme is now in the course of being implemented. It will take another two or three months to send out these people. We are only sending out a few people now and again, casually, for investigations and for promotion of sales.

**Shri S. C. Samanta:** May I know whether the Manager and the staff that will be stationed in those emporia will be sent by the Ministry or the Embassies there will help them?

**Shri T. T. Krishnamachari:** In instances where we have emporia somewhere near India, or at any rate in South-East Asian countries, it is proposed to use the services of the Madras Handloom Weavers' Co-operative Society which has an organisation already in existence for this purpose, but each case will have to be determined according to the exigencies that are prevailing at that time and in the particular context. I am unable to answer a question of that nature categorically.

**Shri Kelappan:** May I know, Sir, the countries referred to in answer to (b) and what are their imports for the last three years?

**Shri T. T. Krishnamachari:** Restrictions vary from country to country. In some cases the restrictions are merely a question of granting import licences. For instance, in the case of Pakistan, while they could import handloom fabrics by issue of licences, licences are not issued. In certain cases there are bans in regard to certain commodities. In Ceylon towels are banned, but with a little elasticity, namely that if the local shopkeeper purchases a certain quantity of towels manufactured in Ceylon he will be allowed to import certain quantity. In Burma lungis are completely banned. If the hon. Member is interested I can place all this information on the Table of the House.

**Shri Thanu Pillai:** May I know the countries which have been importing handloom cloth from India till recently, but have now placed a total ban on such imports?

**Shri T. T. Krishnamachari:** A total ban operates in a slightly different way. It operates by way of refusal to grant licences. As I said, in the case of Pakistan, their import programme is so severely curtailed that it almost acts as a total ban against the export of our handloom products to Pakistan.

**Shri Sanganna:** May I know the percentage of mill made cloth exported during the same period, as compared with handloom cloth?

**Shri T. T. Krishnamachari:** I can give the figures, of exports, but not the percentage.

**Shri K. P. Tripathi:** The hon. Minister said that emporia have been opened in different countries. May I know whether the Government would be content with opening emporia only, or sales promotion agencies will also be established?

**Shri T. T. Krishnamachari:** We are not content with anything that we do. We always want more and more business, particularly for handlooms. So, the suggestion that has been made by the hon. Member is always and constantly borne in mind.